

ITEM NO.101

COURT NO.11

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 135/2010

BUDHADEV KARMASKAR

Appellant(s)

VERSUS

THE STATE OF WEST BENGAL & ORS.

Respondent(s)

(IA No. 87023/2018 - APPLICATION FOR INSPECTION OF FILE)

WITH

SLP(Cr1.)...CRLMP No. 11882/2013 (II-C)

(IA No. 11882/2013 - CONDONATION OF DELAY IN FILING)

Date : 27-02-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s)

Jail Petition, AOR

Mr. D. Mahesh Babu, AOR

Mr. Jayant Bhushan, Sr. Adv. (A.C.)

Mr. Pijush K. Roy, Adv. (A.C.)

Ms. Kakali Roy, Adv

For Respondent(s)

Ms. Pinky Anand, ASG

Mr. Sanjay Kr. Tyagi, Adv.

Mr. Mohd. Akhil, Adv.

Ms. Sunita Sharma, Adv.

Mr. Vikas Bansal, Adv.

Ms. Saudamini Sharma, Adv.

Mr. B. V. Balaram Das, AOR

Mr. Gurmeet Singh Makker, AOR

Ms. Diksha Rai, AOR

Ms. Palak Mahajan, Adv.

Ms. Jaspreet Gogia, AOR

Ms. Ashima Mandla, Adv.

Ms. Mandakini Singh, Adv.

Mr. Tanmaya Agarwal, Adv.

Mr. Jatinder Kumar Bhatia, AOR

Ms. Smriti Dua, Adv.

Mr. Saurabh Trivedi, AOR
Mr. D. Mahesh Babu, AOR

M/S. Corporate Law Group, AOR
Mrs. Anil Katiyar, AOR
Mr. V. G. Pragasam, AOR

Ms. Asha Gopalan Nair, AOR
Mr. Anuvrat Sharma, AOR
Mr. Sunil Fernandes, AOR

Mr. K.V. Jagdishvaran, Adv.
Ms. G. Indira, AOR

Mr. Suhaan Mukerji, Adv.
Mr. Vishal Prasad, Adv.
Mr. Abhishek Manchanda, Adv.
Ms. Kajal Dalal, Adv.
M/S. PLR Chambers And Co., AOR

Mr. Satyendra Kumar, Adv.
Mr. Arpit Prakash, Adv.
Mr. Sandeep Kumar Jha, AOR

Ms. Beena Prakash Goyal, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Ms. Meenakshi Gupta, Adv.
Mr. Ashok Kumar Singh, AOR

Mr. S.Udaya Kumar Sagar, AOR
Ms. Bina Madhavan, Adv.
Ms. Swati Bhardwaj, Adv.

Mrs. K. Enatoli Sema, Adv.
Mr. Amit Kumar Singh, Adv.

Mr. Irshad Ahmad, AOR
Mr. Anil K. Jha, AOR

Mr. Rohit Kumar Singh, AOR
Mr. Kamal Mohan Gupta, AOR
Mr. Dharmendra Kumar Sinha, AOR

Ms. A. Subhashini, AOR
Mr. Anil Shrivastav, AOR
Mr. Radha Shyam Jena, AOR
Mr. P. V. Dinesh, AOR
Ms. Kiran Bhardwaj, AOR

Dr. Rajesh Pandey, Adv.

Ms. Aswathi M.K., AOR
Ms. Tanuja Manjari Patra, Adv.

Mr. Shubhanshu Padhi, Adv.
Mr. Ashish Jain, Adv.
Mr. Rakshit Jain, Adv.
Mr. Vishal Banshal, Adv.

Mr. C. K. Sasi, AOR
Mr. Abdulla Naseeh, Adv.

Mr. Aniruddha P. Mayee, AOR
Ms. Deepanwita Priyanka, Adv.

Mr. Pukhrambam Ramesh Kumar, Adv.
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.

Ms. Garima Prashad, AOR
Mr. Aditya Kumar Dubey, Adv.

Mr. Gopal Singh, AOR
Mr. Manish Kumar, Adv.

M/S. Arputham Aruna And Co, AOR
Ms. Savita Singh, AOR
Mr. Rameshwar Prasad Goyal, AOR
Ms. Hemantika Wahi, AOR
Mr. Garvesh Kabra, AOR
Mr. Chanchal Kumar Ganguli, AOR
Ms. Aparna Bhat, AOR
Ms. Liz Mathew, AOR

Mr. Sanjay Kumar Visen, AOR

Mrs. Swarupama Chaturvedi, AOR
Mr. Balaji Srinivasan, AOR
Mr. M. T. George, AOR
Mr. Kuldip Singh, AOR
Mr. Joseph Aristotle S., AOR

Mr. Siddhesh Kotwal, Adv.
Ms. Bansuri Swaraj, Adv.
Ms. Arshiya Ghose, Adv.
Mr. Divyansh Tiwari, Adv.
Ms. Ana Upadhyay, Adv.

Ms. Astha Sharma, AOR

Mr. Ranjan Mukherjee, Adv.

Mr. Vikas Mahajan, AAG
Mr. Vinod Sharma, Adv.
Mr. Joydip Roy, Adv.

Mr. Vivek Koli, Adv.
Mr. Raghvendra Kumar, Adv.
Yeshi Kinchen, Adv.
Mr. Anand Kr. Dubey, Adv.
Mr. Narendra Kumar, AOR

Dr. Monika Gusain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Criminal Appeal No(s). 135/2010

We are informed by Ms. Pinky Anand, learned Additional Solicitor General that a Group of Ministers has been constituted to examine the two draft legislations. That Report of the Committee appointed by this Court shall be taken into consideration by the Group of Ministers. This matter has been pending in this Court since 2010. The matter is of great importance and we hope that the draft legislations will be placed before the Parliament at the earliest.

List this matter after two months along with SLP
SLP(Cr1.)...CRLMP No. 11882/2013.

(GEETA AHUJA)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER